

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 325**

IA-5990/2023, IA-5269/2023, IA-4421/2023

In

IB-589(PB)2020

**IN THE MATTER OF:**

Anil Syal

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 94(1) of IBC, 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Milan Negi, Mr. Nikhil Jha, Advs in IA-5990 & IA-5269.

For the UBI : Mr. Brijesh Kumar Tamber

Mr. Prateek Kushwaha Advocates

**ORDER**

On the request made by the Learned Counsel appearing for the Applicant, the matter is adjourned to **21.02.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**

Shammy  
06.02.2024